



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
वर्ल्ड ट्रेड सेंटर, टावर-एफ, नौरोजी नगर, नई दिल्ली-110029
World Trade Center, Tower 'F', Nauroji Nagar,
New Delhi – 110 0029



File No. G-10/1/(1)/2025-GA


Dated: June 12, 2026

COMPETENT AUTHORITY APPROVAL

Approval of the competent authority is hereby accorded for the debarment of **M/s M12C Business Enterprises Private Limited**, located at 5/40, UGF, South Patel Nagar, New Delhi – 110008, for a period of **two (2) years** with immediate effect.

The debarment is imposed due to the firm's refusal to furnish the requisite Performance Bank Guarantee and failure to commence/provide the contracted services as per **GeM Contract No. GEMC-511687781019390 dated 16th March 2026**.

This is issued with the approval of the Secretary, TRAI


(Yatinder Agrohi)
Advisor (Admn.)

यतिन्द्र अग्रोही/Yatinder Agrohi
सलाहकार/Advisor
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